

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2152
ANSWERED ON:06.12.2012
REGISTRATION OF MINORITY INSTITUTIONS IN NER
Tirkey Shri Manohar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether a number of applications are pending for registration by the minority institutions in the North-Eastern Region (NER) of the country;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by the Union Government to expedite the applications?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) & (b): 475 petitions / applications are pending for registration with the National Commission for Minority Educational Institutions (NCMEI) as on 3rd December 2012, which include those received from the North-Eastern Region of the country. The State-wise details of pending applications are not being maintained.

(c): To expedite disposal of the petitions / applications received, the number of sittings as well as the number of cases heard by the NCMEI at each sitting have been increased and the Commission does not allow requests for frequent adjournments.